

ITEM NO.805

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1159/2019

HDFC BANK LTD. & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(C) No. 683/2021 (X) (Mentioned matter)

Date : 08-10-2025 These petitions were Mentioned today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) : Mr. Pranaya Goyal, AOR

Mr. Divyanshu Sahay, Adv.
Mr. Gaurav Goel, AOR

For Respondent(s) : Mr. Raj Bahadur Yadav, AOR

Mr. H. S. Parihar, AOR

Mr. Pranav Sachdeva, AOR (Mentioned by)

Mr. Aman Raj Gandhi, AOR

Mr. Prashant Bhushan, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matters on 04.11.2025.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR